## HIGH COURT OF DELHI: NEW DELHI

## **NOTIFICATION**

No.51/ RG/DHC/2020 Dated13.03.2020

In view of the outbreak of Coronavirus (2019-nCOV), Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to direct that the functioning of this Court from 16.03.2020 shall be restricted to urgent matters and that the court master shall give dates in routine matters before the Court assembles.

Registrar General

Endst. NO.52-61/RG/DHC/2020

Dated:13.03.2020

Copy forwarded for information and necessary action to: -

- 1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
- 2. PS/Court Master to all Hon'ble Judges, Delhi High Court.
- 3. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
- 4. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
- 5. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
- 6. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
- 7. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
- 8. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
- 9. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.

.10. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.

(DEPUTY REGISTRAR)